COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 244 OF 2017

Dated: 20th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Jaiprakash Power Ventures Ltd. Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Shrivastava Mr. Shantanu Singh	
Counsel for the Respondent(s)	:	Ms. Aradhna Tandon Ms. Ritika Singhal for R-1	
		Mr. Ravin Dubey for R-2	

<u>ORDER</u>

Learned counsel for the respondents seek two weeks more time to file reply. As a last opportunity, time is granted and they may take steps to file the same on or before 04.01.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 15.02.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd